

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

27. C.P.(IB)/1004(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: PUBLICIS COMMUNICATIO NS PRIVATE LIMITED
Vs.
GIOVENTU FOODS PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Adv. Chaitali Jadhav i/b Adv. Mehul Shah appearing for the Petitioner is present through Virtual hearing. None appeared for the Corporate Debtor. The Counsel for the Petitioner has made a statement at bar that the matter has been settled and he does not want to proceed with the case any further and intends to withdraw the same. In view of the statements made by the Petitioner, the Company Petition 1004 of 2021 is **disposed of** as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/